

SPECIAL BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/347(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES BR CUM OL HIGH COURT PATNA VS SOCIAL GROWTH NIDHI LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr.Rahul Sarkar,Adv.] For the RoC

O R D E R

1. Ld. Counsel for the RoC present.
2. Ld.Counsel appearing for the RoC seeks two weeks' further time to file its periodical report with the Registry.
3. At request, time is allowed for the same.
4. Post the matter on **20/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ